

As on 01.07.2026

Sanctioned strength, working strength, vacancies of Judges in the Supreme Court of India and the High Courts

		Sanctioned strength			Working strength			Vacancies			% of vacancies
A.	Supreme Court	38			35			3			8
B.	High Court	Pmt.	Addl	Total	Pmt.	Addl	Total	Pmt.	Addl	Total	
1	Allahabad	119	41	160	108	0	108	11	41	52	33
2	Andhra Pradesh	28	9	37	22	7	29	6	2	8	22
3	Bombay	71	23	94	55	20	75	16	3	19	20
4	Calcutta	54	18	72	30	11	41	24	7	31	43
5	Chhattisgarh	17	5	22	13	0	13	4	5	9	41
6	Delhi	45	15	60	44	0	44	1	15	16	27
7	Gauhati	22	8	30	17	7	24	5	1	6	20
8	Gujarat	39	13	52	34	0	34	5	13	18	35
9	Himachal Pradesh	13	4	17	12	0	12	1	4	5	29
10	J & K and Ladakh	19	6	25	12	0	12	7	6	13	52
11	Jharkhand	20	5	25	13	0	13	7	5	12	48
12	Karnataka	47	15	62	41	7	48	6	8	14	23
13	Kerala	35	12	47	30	6	36	5	6	11	23
14	Madhya Pradesh	40	13	53	33	4	37	7	9	16	30
15	Madras	56	19	75	51	0	51	5	19	24	32
16	Manipur	4	1	5	3	0	3	1	1	2	40
17	Meghalaya	4	0	4	4	0	4	0	0	0	0
18	Orissa	24	9	33	18	0	18	6	9	15	45
19	Patna	40	13	53	40	4	44	0	9	9	17
20	Punjab & Haryana	64	21	85	39	16	55	25	5	30	35
21	Rajasthan	38	12	50	33	6	39	5	6	11	22
22	Sikkim	3	0	3	2	0	2	0	0	1	33
23	Telangana	32	10	42	23	4	27	9	6	15	36
24	Tripura	4	1	5	4	0	4	0	1	1	20
25	Uttarakhand	9	2	11	6	2	8	3	0	3	27
	Total	847	275	1122	687	94	781	159	181	341	30